

File No. 10/03/2017-NCLT राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक-3, सी. जी. ओ. कम्पलैक्स, लोधी रोड़, 6th Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली / New Delhi- 110003 दिनॉक / Dated: 15th March 2017

ORDER

In continuation of notification no. G.S.R 1108 (E) dated 30th November 2016 & G.S.R. 1134 (E) dated 14th December 2016 regarding Insolvency and Bankruptcy (Application to Adjudicating Authority) Rules, 2016 and Companies (Compromises, Arrangements and Amalgamations) Rules, 2016 respectively, issued by the Central Government, Ministry of Corporate Affairs.

2. Hon'ble President, NCLT exercising powers conferred under section 419 (3) of the Companies Act, 2013 hereby authorizes the following Benches to exercise functions of the Tribunal to dispose of the matters received under Insolvency and Bankruptcy Code, 2016 and Chapter XV: Compromises, Arrangements and Amalgamations of Companies Act, 2013:

S. No.	Station	Bench
1	New Delhi	Principal Bench
		&
		Division Bench, New Delhi
2	Ahmedabad	Single Bench
3	Allahabad	Single Bench
4	Guwahati	Single Bench
5	Chandigarh	Division Bench
6	Kolkata	Division Bench
		& Single Bench
7	Mumbai	Division Bench
		&
		Single Bench
8	Hyderabad	Division Bench
9	Bengaluru	Division Bench
10	Chennai	Division Bench

3. The criteria for listing of the matters before Division/Single Bench shall remain as issued vide order dated 6.7.2016 (other than Division Bench at New Delhi). In case of New Delhi order dated 29.6.2016 shall apply.

Ju2/-

4. This order is issued in suppression of order dated 19.1.2017.

By order of the National Company Law Tribunal.

(Shiv Ram Bairwa) Registrar, NCLT Telephone: 24363451

Copy to:-

- 1. P.A. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Secretary, National Company Law Tribunal, New Delhi.
- Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/ Guwahati/Hyderabad.
- 5. PPS to Secretary, Ministry of Corporate Affairs, New Delhi.
- 6. PS to Joint Secretary, MCA, New Delhi.
- 7. NCLT web site/ Notice Board.
- 8. The Institute of Chartered Accountants of India, ITO, New Delhi.
- The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
- 10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
- 11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
- 12. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
- 13. Bar Council, New Delhi/Mumbai.